

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 974

ANSWERED ON 21ST DECEMBER, 2017

SPEED BREAKERS

974. SHRI DILIP PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether speed breakers in the country claim more lives than all road accidents;
- (b) if so, the details in this regard;
- (c) whether faulty design, poor material and lack of prominent markings make these speed breakers dangerous for road users;
- (d) if so, the corrective steps taken in this regard;
- (e) whether States have been instructed to ensure proper norms and designate locations for building speed breakers; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

(SHRI MANSUKH L.MANDAVIYA)

(a) & (b) This Ministry is primarily responsible for development & maintenance of National Highways and speed breakers are not allowed on National Highway as they are one of the causes for accidents.

(c) to (f) All the implementing agencies namely, National Highways Authority of India (NHAI), State Public Works Departments (PWDS), National Highways and Infrastructure Development Corporation Ltd. (NHIDCL), Border Roads Organization (BRO) and Highway Administrations have been instructed to ensure that all the speed breakers are removed on National Highways. The Indian Road Congress (IRC) guidelines for traffic calming measures in urban and rural areas to control the speed on highway are applicable to National Highways also.
